
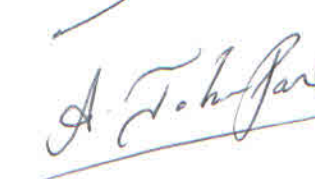


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 248/15	TP 33/17	Hearing	433 (e) & (f)	Outsourcing Xperts Vs. Nitesh Estates Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K. NAMAN JHABAKH FOR HOLLA & HOLLA +91 9962100188	RESPONDENT	
2.	JOHN PAUL A for AMT Legal 8496997937	Petitioner	

Counsel for petitioner is present. In this matter, already respondent came on record. Counsel for petitioner filed Form No.5 today.

Since, respondent has already come on record and that both parties reported to the Tribunal that there are chances of compromise, therefore, time is granted till 11.08.2017 for filing objections and for reporting settlement if any.


MEMBER (J)


MEMBER (T)